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NATIONAL COMPANY LAW TRIBUNAL
CHENNAI BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/12/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/106/2016
NAME OF THE PETITIONER(S) : S.K. Ganesan & 4 others
NAME OF THE RESPONDENT(S) : M/s Bidar Rubber and Reclaims Pvt. Ltd. & 8 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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	D. Jayalakshmi (Advocate) KSR & Co Company Secretaries LLP, Cibi Vishnu T.v.P. Sai Vihari	for petitioners R1-R6	D. Jayalakshmi T.v.P. Sai Vihari
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ORDER

Counsel for petitioner present. Counsel for R1 to R6 present. Counsel representing R7 to R9 called absent. Counsels present today reported that process of mediation is going on. At their request, time extended for reporting the progress. Put up on 11.01.2017 at 10.30 A.M.


(K. Anantha Padmanabha Swamy)
Member (Judicial)